

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2031  
ANSWERED ON:04.08.2003  
PRIVATISATION OF AAI  
ALE NARENDRA

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether there is any proposal to privatise the Airports Authority of India (AAI);
- (b) if so, the reasons therefor;
- (c) whether the AAI is not willing to share the information made available from civil radars with Defence authorities;
- (d) if so, the reasons therefor; and
- (e) the remedial steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION ( SHRI RAJIV PRATAP RUDY )

- (a):- No, Sir.
- (b):- Does not arise.
- (c):- No, Sir. All the information sought by Defence Authorities is being shared by the Airports Authority of India.
- (d) & (e):- Not applicable in view of the above.